Press Communique

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In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to appoint following Additional Judges of the Calcutta and Himachal Pradesh High Court, as Judge of that High Court, w.e.f. the date they assume charge of their respective offices.

Sl. No.	Name (S/Shri Justices) Additional Judges	Name of High Court
1.	Ms. Justice Kesang Doma Bhutia	
2.	Rabindranath Samanta	
3.	Sugato Majumdar	As Judges of the Calcutta High Court
4.	Bivas Pattanayak	
5.	Ananda Kumar Mukherjee	
6.	Satyen Vaidya	As Judge of the Himachal Pradesh High Court

Department of Justice (Appointments Division), Ministry of Law & Justice.

BY

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